formation from its own agencies about the continuing fight between the rich land-lords and the poor agricultural workers in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Government have no such information.

(b) Does not arise.

Improvements in training of Police Personnel by State Governments

316. SHRI N. P. CHENGALRAYA NAIDU. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has sought information from State Governments about the delay in improving the training facilities for police personnel and has asked them to take immediate steps in that direction; and

(b) if so, the response of State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFF-AIRS (SHRI YOGENDRA MAKWA-NA): (a) No, Sir.

(b) Does not arise.

## Prathama and Madbyama examination of Hindi Sahitya Sammelan Prayag (Allahabad)

317. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the persons who have passed the Prathama and Madhyama examination from the Hindi Sahitya Sammelan Prayag (Allahabad) are not allowed to enter in Government services;

(b) if so, what  $i_s$  the Status of this institution;

(c) whether it is also a fact that the Hindi Sahitya Sammelan, Prayag, is not a recognised University and its qualifications are not recognised for recruitment in Government services; and

(d) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFF-AIRS (SHRI P. VENKATASUBBA-IAH): (a) to (d) The Hindi Sahitya Sammelan is a voluntary organisation and not a university or a deemed university. Therefore, these examinations conducted by this organisation have not been recognised as such for entry into Government services. However, the Prathama and Madhyama examinations of this organisation have been recognised as equivalent to SSLC and B.A. respectively, only for the purpose of determining the standard of Hindi where such a standard has been prescribed for any post.

318. [Transferred to the 28th November, 1980].

## Representations to Minorities Commission by Central Government minority community employees

319. SHRI KALP NATH RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a circular has been issued by Government to various departments stipulating that the staff of the Central Government belonging to the minority communities may make their representation<sub>3</sub> to the Minorities Commission in all service matters through their departments:

(b) whether the status given to the Commission is only recommendatory or it has some mandatory powers also; and

(c) the names of the communities covered under the scope of such regulations?